

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-874(PB)/2018

IN THE MATTER OF:

Sterling Paraphernalia Pvt. Ltd.

.... **APPLICANT / PETITIONER**

Vs

Bullend Buildtech Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the Petitioner

: Mr. A.K.D Sayre, S.N Gautam, Advs.

For the respondent

: Mr. Nakul Mohta, Adv.

ORDER

On behalf of respondent Mr. Nakul Mohta has put in appearance. Reply be filed within ten days with a copy in advance to the counsel for the petitioner along with his Power of Attorney supported by board resolution.

Rejoinder, if any, be filed within five days thereafter with a copy in advance to the counsel opposite.

List for arguments on 12th September, 2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)